STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF FEBRUARY - 2024

| | Form 1 List of cases e-filed during the month | | | | | | | | | | | |
|-----------|---|---------------------|----------|---------------------------------------|----------|------------------------------|-----------------------|-------------------------|----------------------|--|--|--|
| Sr No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e- filing | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | • | - | - | - | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - ' | - | - | | | |

| | | List of ca | ases in which e-P | Form 2 ayment of Court fees wa | s made during the I | nonth | |
|------------|--------------------------------------|------------------|-------------------|---------------------------------------|---------------------|-------------------------|--|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e- payment of Court Fees |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

| | Form 3 List of cases in which Electronic Service of Process has taken place during the month | | | | | | | | | | |
|------------|--|------------------|----------|---------------------------------------|----------|-------------------------|--|--|--|--|--|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process | | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - | | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - | | | | |

| | Form 4 List of total no. of cases randomly allocated during the month | | | | | | | | | | |
|------------|---|------------------|------------|-----------|-----------|--|--|--|--|--|--|
| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) | | | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | | | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | | | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | | | | | |

| | Form 5 List of cases in which Case Management Hearing was held during the month | | | | | | | | | | | |
|------------|---|---------------------|----------|---------------------------------------|----------|-------------------------|---------------------------------------|--|--|--|--|--|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Management Hearing | | | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | | | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - | | | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - | | | | | |

Form 6
Contested commercial cases disposed during the month

| Sr. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registratio n | Whether Urgent Relief was sought and Pre- Institutio n Mediatio | Date of Decision | Days for disposal | Nature of Disposal (Conteste d/ Settled) | Date of executio n of decree | Number of days for executio n of decree from date of decision | Act Section |
|-----------|--|------------------------|-------------------------------------|--|--|-----------------------------|---|---------------------|-------------------|--|---------------------------------------|---|-------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | _ | - | - | - | ~ | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Arbitration 5/2019 | M/s Hamtech Engineering Pvt Ltd Vs Union of India Rep through the CE Shillong Zone | Shri. S.Sen Vrs Dr. N. Mozika | 13.05.201 9 | - | 8.02.2024 | - | Allowed// Contested | - | - | - |
| 3 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Arbitration 7/2019 | M/s Hamtech Engineering Pvt Ltd Vs Union of India Rep through the CE Shillong Zone | Shri. S.Sen Vrs Dr. N. Mozika | 30.9.2019 | - | 8.02.2024 | - | Allowed/ Contested | - | - | - |

| | Form 7 Summary of Commercial Cases during the month | | | | | | | | | | | |
|------------|---|------------------|---|---|---|---|--|--|--|--|--|--|
| Sr. No. | Court | District | Total number of cases pending on the 1 st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month | | | | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | | | | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | | | | | | | | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | 107 | 29 | 06 | 130 | | | | | | |

6(i): Mediation Data on Monthly Basis

| Sr. No. | Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai] | Total number of applications pending on the 1 st day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non- starter cases during the month | Total number of applications pending at the end of the month |
|------------|--|--|--|--|---|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Shillong Mediation Centre, Shillong. | 45 | 16 | 0 | 5 nos (Non- Starter) 2 (Failure) | Total= 54 nos. (52 nos. of applications are in the pre-mediation stage and notices have been served and 2nos. Mediation are pending) |

| 5 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Arbitration 15/2018 | North Eastern Electric Power Corporation Ltd Vs M/s Astra Construction Pvt Ltd | Shri. VK Jindal Vs Shri. Prashouk Jain | 30.9.2018 | _ | 15.5.2024 | | Decided/ Contested | - | - | |
|---|--|------------------------|--------------------------------------|--|---|-----------|---|-----------|---|------------------------|---|---|---|
| 5 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial/ Misc Case 1/2024 | Chief Engineer (NH), PWD Roads Vs MSBSCc and CJV | Shri.AS Pandey Vrs Shri. R. Prakash | 30.1.2024 | - | 16.2.2024 | | Rejected/ Contested | - | - | - |
| 6 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Arbitration 1/2024 | M/s Patel Engineering Limited Vs North East Electrical Power Corporation Ltd. | Shri. S.Sen Vrs Shri. S. Jindal | 08.2.2024 | - | 23.2.2024 | | Allowed/ Contested | - | - | - |
| 7 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Arbitration 2/2024 | M/s Patel Engineering Limited Vs North East Electrical Power Corporation Ltd. | Shri. S.Sen Vrs Shri. S. Jindal | 08.2.2024 | - | 23.2.2024 | - | Allowed// Contested | - | - | - |
| 8 | Judge, Commercial Court, Shillong | East Khasi Hills | Commercial Arbitration 3/2024 | M/s Patel Engineering Limited Vs North East Electrical Power Corporation Ltd. | Shri. S.Sen Vrs Shri. S . Jindal | 08.2.2024 | - | 23.2.2024 | | Allowed// Contested | - | - | - |